

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6923-
6924/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MOHD. SHAFI @ PAPPU & ORS.

Respondent(s)

Date : 05-03-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Sarvesh Singh Baghel, AOR
Ms. Manvi Dikshit Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for petitioner has filed fresh particulars of sole
respondent. Registry to issue notice with utmost dispatch.

List again on 9.7.2019.

RAJESH KUMAR GOEL
Registrar

MG